

Central Administrative Tribunal Principal Bench

CP No. 12 of 2005 in OA No. 1905/1999

New Delhi, this the 1st day of August, 2005

Hon'ble Mr. V.K. Majotra, Vice Chairman (A) Hon'ble Mr. Shanker Raju, Member (J)

Vishveshwar Dayal Sharma S/o Shri J.P. Sharma R/o C-4/140, Sector 6, Rohini, Delhi.

... Applicant

(By Advocate: Shri M.K. Bhardwaj)

-versus-

Govt. of NCT of Delhi Shri Rajiv Talwar Secretary/Commissioner Transport Deptt Govt. of NCT of Delhi 5/9, Under Hill Road, Delhi.

...Respondents

(By Advocate: Ms. Simaran proxy for Mrs. Avnish Ahlawat)

ORDER (ORAL)

By Mr. Shanker Raju, Member (J):

In the light of stay granted by the Hon'ble Delhi High Court, Contempt Petition is dropped with liberty to the parties to revive it at an appropriate stage.

Notice issued to the respondent is discharged.

(Shanker Raju) Member (A) (V.K.Majotra)
Vice Chairman (A)

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